## Integrated low cost sanitations scheme in Maharashtra

2022. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HOUSING & URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of the proposals received from the State Government of Maharashtra under centrally sponsored Integrated Low Cost Sanitation Scheme;
  - (b) the district which are covered under this scheme;
  - (c) whether Government has sanctioned these proposals; and
  - (d) if so, how much time it will take in release of grants?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) Proposals for construction of 35101 of new twin pit pour flush latrines under the revised guidelines of Integrated Low Cost Sanitation Scheme have been received from six Districts namely, Sangli, Nagpur, Kolhapur, Ratnagiri, Solapur and Chandrapur of the State of Maharashtra.

(c) and (d) A Central subsidy for construction of 12237 new units has been sanctioned in the Sangli and Nagpur Districts of Maharashtra. Proposals for construction of remaining 22864 new units in the Districts of Kolhapur, Ratnagiri, Solapur and Chandrapur of Maharashtra are in the pipeline.

## Slum free India

2023. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of physical targets and financial targets, for the next four years to achieve the objective of slum free India by 2013-14, State-wise and year-wise;
  - (b) the achievement so far and the reasons for poor progress, if any, State-wise; and
  - (c) the details of corrective measures taken in this regard?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (c) The President of India, through her Address to both the Houses of Parliament in June 2009 and

the Primes Minister, in his Independence Day Address, have announced the Government's vision of a "Slum-free India" through a new scheme "Rajiv Awas Yojana". Subsequent to this announcement, extensive consultations have been held with various Ministries, experts, State Governments, Non-Governmental Organizations (NGOs), developers to frame the guidelines of the Scheme. These draft guidelines have also been critically appraised by an Expert Committee under the Chairmanship of Shri Deepak Parekh. The process of consultation has been completed and while the finalization of the scheme is underway, the Ministry has launched the preparatory phase of Rajiv Awas Yojana (RAY), called the Slum Free City Planning Scheme. This scheme comprises of the preparatory activities such as slum survey, GIS Mapping of Slums and development of Slum free City and Slum free State Plans with active involvement of experts having expertise in the areas of GIS, MIS and Planning etc. The guidelines of the scheme have been circulated to all States and UTs and a sum of Rs. 60 Crores has been released to States for preparing Slum free City Plans.

## Victims of fraudulent marriages with NRIS

2024. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the nature of protection/assistance being provided by Government to women victims of fraudulent marriages with NRIs;
  - (b) the number of cases reported during the last three years, year-wise and State-wise;
  - (c) the assistance provided to Indian brides during the period; and
  - (d) the cases pending with Government at present?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) The details are given in the Statement-I (See below).

(b) The details are given in the Statement-II (See below).

(c) Year	No. of cases
2007-08	12
2008-09	07
2009-10	05